

सआयकर अपीलीय अधीकरण, न्यायपीठ –“B” कोलकाता,
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH: KOLKATA
[Before Shri J. Sudhakar Reddy, AM and Shri A. T. Varkey, JM]

I.T.A. No. 2466/Kol/2018
Assessment Year: 2012-13

| | | |
|-------------------------|-----|---|
| ITO, Ward-1(4), Kolkata | Vs. | M/s Shri Ganesh Cement Pvt. Ltd. (PAN: AAQCS 8497 J) |
| Appellant | | Respondent |

| | |
|-----------------------|---------------------------|
| Date of Hearing | 17.02.2021 |
| Date of Pronouncement | 25.02.2021 |
| For the Appellant | Shri Imokaba Jamir, CIT |
| For the Respondent | Shri Bisweswar Ghosh, A.R |

CORRIGENDUM

Per Shri A. T. Varkey, JM:

By virtue of this application preferred by the revenue , we find that the revenue had correctly pointed out the error committed by this Tribunal while disposing off the appeal in I.T.A. No. 2466/Kol/2018 for AY 2012-13 dated 25.02.2021. The PAN No has been wrongly mentioned as AFDPK 3120 M instead of **PAN No. AAQCS 8497 J**. Hence this corrigendum is issued to modify the order accordingly. The impugned order is hereby corrected and the PAN No. shall be read as **AAQCS 8497 J**.

Hence this corrigendum is issued to modify the order accordingly.

Order on 15th April, 2021.

Sd/-
(J.S. Reddy)
Accountant Member

Sd/-
(A. T. Varkey)
Judicial Member

Dated: 15.04.2021

SB, Sr. PS

Copy of the order forwarded to:

1. Appellant- ITO, Ward-1(4), Kolkata
2. Respondent – M/s Shri Ganesh Cement Pvt. Ltd., 5F, Electronic Centre, 1/1A, Biplabi Anukul Chandra Street, Kolkata, West Bengal-700072
3. The CIT(A)- 5, Kolkata (sent through e-mail)
4. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata